## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/193/2016

NAME OF THE PETITIONER(S)

: Subbaraj Srinivasan

NAME OF THE RESPONDENT(S)

: M/s Lotus Real Promoter Private Limited & 6 others

**UNDER SECTION** 

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

( ) K. RAMBAMY
G.V. MOHAN KUMAR

( ) E. MORAHIOHARAN

## **ORDER**

Counsel for the petitioner present. As per the direction given during the last hearing, counsel for petitioner has sent a private notice to R2 & R3 and filed sending and effecting service alongwith an affidavit. Notice served on R2 has returned with the endorsement 'left'. Delivery report in relation to R3 is awaited. No representation on behalf of R2, R3, R6 and R7. The matter is adjourned for report of delivery of notice on R3. The counsel of petitioner is directed to send private notice to R2 & R6 by way of publication in the principal vernacular language and one in English having wider circulation in the district and file an affidavit by the next date of hearing. R7 is a formal party. Put up on 16.12.2016 at 10.30 A.M.

(Ch. Md. Sharter Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)